

Canteen for Members of Parliament in Meena Bagh Area

1186. SHRI JENA BAIRAGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that there are no canteen facilities available to the Members of Parliament in the Meenabagh area;

(b) if so, why adequate steps have not been taken to meet the demand for Canteen facilities; and

(c) whether it will be possible to open a canteen in the near future?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). The flats in the Meena Bagh area were constructed for allotment to Government officers. Since it is not the policy of the Government to provide canteen facilities in the residential area of the Government officers, no provision was made for a canteen in the Meena Bagh area.

The flats in the Meena Bagh area have, from time to time, been transferred from the general pool to the M.Ps' Pool. Now most of the flats in the Meena Bagh area are in the M.Ps Pool. Consequently, steps for the provision of canteen facilities, if necessary, in the Meena Bagh area, is to be taken by the House Committees of Lok Sabha /Rajya Sabha.

Western Court M.P. Hostel on Janpath, New Delhi

1187. PROF. P. G. MAVALANKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware of the continually deteriorating living conditions and standards of boarding and lodging at the M.Ps. Hostel, the Western Court on Janpath, New Delhi;

(b) whether he has received any complaints, suggestions, representations in this regard in writing or orally from one or more M. Ps, still living in the said hostel; and

(c) if so the immediate and concrete steps being taken by Government to redress the grievances and improve the general situation at the Western Court?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c). No, Sir. A spot inspection of the Western Court Hostel was carried out by the concerned officers of the Ministry on 29th September, 1977. The overall condition in the hostel was found to be satisfactory.

Complaints were received from some of the M. Ps, mainly about the catering arrangements. Necessary instructions were given to the caterer for effecting improvements in the quality of catering. The question of alternative catering arrangements is also under examination. Steps are also being taken for proper maintenance of the hostel premises and improvement of the general conditions.

Open Air Theatre in Maharashtra

1188. SHRI BAPUSAHEB PARULKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) how many open-air theatres have been constructed in rural areas of Maharashtra during the last three years;

(b) whether not a single open-air theatre has been constructed in Ratnagiri District in Maharashtra upto this day and the reasons therefor; and

(c) if so, whether any such theatres would be constructed in the year 1977-78?